# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

## 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

# **DAILY CAUSE LIST DATED 05.03.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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## For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1464 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Avil Menezes The Liquidator of Pratibha Industries Ltd. Vs. Ajit B. Kulkarni & Ors.	J. Rajesh
2.	I.A. No. 1465 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Rakesh Kumar Jindal Vs. Viren Nanji Satra & Ors.	Aman Agarwal
3.	I.A. No. 1468 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Samit Madhup Lal & Anr. Vs. Ankit Goel Resolution Professional D.K. Realty (India) Pvt. Ltd. & Anr.	Animesh Rastogi
4.	I.A. No. 1469 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Gogia Leasing Ltd. Vs. Sunanda Polymers LLP	Prithu Garg
5.	I.A. No. 1475 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Surya Dealtrade Pvt. Ltd. Vs. Vipul Ltd.	Devansh Jain

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**Assistant Registrar**